

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 152 of 2009

Dated: 4th March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. H.L. Bajaj, Technical Member**

Kerala State Electricity Board

... Appellant (s)

Versus

Chairman, Cochin Port Trust & Anr.

... Respondent (s)

Counsel for the Appellant(s): Mr. M. T. George & Ms. Smitharani

Counsel for the Respondent(s): Mr. Ramesh Balu for R.2-KSERC
Mr. Aashish Kaul for R.1

ORDER

The learned counsel for the Appellant submits that he is filing the Rejoinder today and already served a copy on the other side.

Post the matter for final disposal on **20.04.2010.**

**(H.L. Bajaj)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**